

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 12

IA 1801/2024 (NEW IA) IN C.P. (IB)/3951(MB)2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **INVENT ASSETS SECURITISATION AND
RECONSTRUCTION PRIVATE LIMITED VS
STARLITE JEWELS PRIVATE LIMITED**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1801/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the Preliminary Report prepared by the Liquidator. The said Progress Report is taken on record

Accordingly, the Interlocutory Application bearing IA No. IA 1801/2024 is **allowed** as **disposed of**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**